

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Mentioning

CP(CAA) No. 517/XB/2017
C.A No.70 /KB/ 2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Security & Intelligence Services (India) Ltd & Anr. -Vs- SIS Asset Management Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Arup Natta Bhattacharyya.
2) Ameitalal Chatterjee.
3) Bayani Das.

for Applicant.

[Signature]
2/11/17.

ORDER

Ld. Counsel for the petitioners are present.

List the matter as fixed on 29/11/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)